

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 829 OF 2024  
WITH  
ORIGINAL APPLICATION NO. 1024 OF 2024**

**IN THE MATTER OF:**

**Public Action Committee through its Member Kapil Dev .....PETITIONER  
VERSUS**

**State of Punjab through the Chief Secretary & Ors. ....RESPONDENT**

**AMENDED MEMO OF PARTIES (AS PER ORDER DATED 03.09.2025)**

**Public Action Committee through its Member Kapil Dev .....PETITIONER**

**VERSUS**

**1. State of Punjab**

Through The Chief Secretary,  
Punjab Civil Secretariat, Sector 1, Chandigarh  
Email: [cs@punjab.gov.in](mailto:cs@punjab.gov.in)

**(RESPONDENT NO. 1)**

**2. Principal Chief Conservator of Forest**

Department of Forest & Wildlife Preservation,  
Forest Complexm Sector 68, SAS Nagar, Mohali  
Email: [pccf-pb@nic.in](mailto:pccf-pb@nic.in)

**(RESPONDENT NO. 2)**

**3. Division Forest Officer, Patiala Division**

NH-64, Factory Area, Upkar Nagar, Patiala, Punjab  
Email: [eepd2ptapwdpb@gmail.com](mailto:eepd2ptapwdpb@gmail.com)

**(RESPONDENT NO. 3)**

**4. Deputy Commissioner, District Administration Complex, Patiala**

Email: [dc.ptl@punjab.gov.in](mailto:dc.ptl@punjab.gov.in)

**(RESPONDENT NO.4 )**

**5. Chief Engineer, Public Works Department (B & R Branch)**

Nirman Bhawan, Block C, Mini Secretariat, Patiala  
Email: [cesouth2018@gmail.com](mailto:cesouth2018@gmail.com)

**(RESPONDENT NO. 5)**

**6. Environmental Engineer, Punjab Pollution Control Board**

Vatavaran Bhawan, Nabha Road, Patiala  
Email: [eero\\_patiala@yahoo.com](mailto:eero_patiala@yahoo.com)

**(RESPONDENT NO. 6)**

**7. Regional Office, MOEF & CC**

Bays No. 24-25 Sector 31 A, Dakshin Marg, Chandigarh – 160030  
Email: [ronz.chd-mef@nic.in](mailto:ronz.chd-mef@nic.in)

**(RESPONDENT NO. 7)**